

THE TRIPURA APPROPRIATION (NO. 6) ACT, 2014.

AN
ACT

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2004 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

- | | |
|--|--|
| <p><i>Short Title</i></p> | <p>1. This act may be called the Tripura Appropriation (No. 6) Act, 2014.</p> |
| <p><i>Issue of
Rs.233,55,18,158/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2004.</i></p> | <p>2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees two hundred thirty three crore fifty five lakh eighteen thousand one hundred fifty eight only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2004 in excess of the amounts granted for those services and for that</p> |
| <p><i>Appropriation</i></p> | <p>3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2004.</p> |

THE SCHEDULE

(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
5	Law Department (Capital)	7977915	0	7977915
28	Horticulture Department (Revenue)	329000	0	329000
31	Rural Development Department (Capital)	0	25665	25665
33	Science, Technology & Environment Department (Capital)	100	0	100
36	Jail Department (Revenue)	661302	0	661302
43	Finance Department (Capital)	0	2326524176	2326524176
	GRAND TOTAL:-	8968317	2326549841	2335518158
	TOTAL : REVENUE	990302	0	990302
	TOTAL : CAPITAL	7978015	2326549841	2334527856

D.M. JAMATIA
L.R. & SECRETARY, LAW
GOVERNMENT OF TRIPURA